

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/2016
NAME OF THE PETITIONER(S) : K.R.Reshma Sawni
NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) T.V.P. Sai Vihari
Mr. Hari Shankaran

Counsel for
Petitioner

T.V.P. Sai Vihari

(2) O.S. Karthikeyan

Counsel for R6

O.S. Karthikeyan

(3) S. SANTHOSH
For: Mr. P. Gurusidharan

Counsel for R4

S. Santhosh

(4) B. Ullasa Velan

Counsel for R1 to R3

B. Ullasa Velan

ORDER

Shri T V P Sai Vihari, proxy representing counsel for petitioner present. Shri B Ullasa Velan, counsel for R1 to R3, Shri S Santhosh, counsel for R4 and Shri O S Karthikeyan, counsel for R6 are present. Counsel for R1 to R3 and counsel for R4 stated that they have not received the written submissions filed by R6. Counsel for R6 is directed to furnish copy of the written submissions to R1 to R3 and R4. Counsel for petitioner sought time for submitting arguments. At request time enlarged. Put up on 22.03.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)